

DIVISION BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1377(KB)2020
IA(I.B.C)/795(KB)2024, IA(I.B.C)/1082(KB)2023
IA(I.B.C)/2100(KB)2023, IA(I.B.C)/1083(KB)2023
IA(I.B.C)/1196(KB)2023, IA(I.B.C)/1412(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	UCO BANK VS NANDINI IMPEX PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Shaunak Mitra, Adv. : For Applicant in IA 1412/2023
Mr. Aditya Kanodia, Adv.
Mr. Dripto Majumdar, Adv.
Ms. Suparna Sardar, Adv.

Ms. Urmila Chakraborty, Adv. : For CoC
Ms. Tanusree Paul, Adv.

Mr. Rishav Banerjee, Adv. : For RP
Mr. Saurav Jain, Adv.

Mr. Zeeshan Haque, Adv. : For SRA
Mr. Rajib Mullick, Adv.
Mr. Biswaroop Ghosh, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/795(KB)2024**
 - i. Post this IA for hearing on **20/5/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**